



Government of Jammu and Kashmir,
Housing & Urban Development Department,
Civil Secretariat, Srinagar/ Jammu.

Notification

Jammu, the 5th June, 2023

S.O. 305 -In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu & Kashmir Municipal Act, 2000, the Government hereby notifies the name of Smt. Sujata W/o Tilak Raj, Ward No. 01, Bari-Brahmana, for being declared as Vice President of the Municipal Committee, Bari-Brahmana, for the remainder period.

By order of the Government of Jammu and Kashmir.

Sd/-

(Prashant Goyal)

Principal Secretary to the Government,
Housing and Urban Development Department

HUD-LSG0ULBJ/17/2023 (C.No.7196220)

Dated: 05.06.2023

Copy to the:

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
3. Commissioner/Secretary to the Government, General Administration Department
4. Chief Electoral Officer, J&K, Divisional Commissioner, Jammu
5. Secretary to the Government, Department of Law Justice & Parliamentary Affairs.
6. Deputy Commissioner, Samba.
7. Director, Urban Local Bodies, Jammu.
8. Special Secretary to Chief Secretary, J&K.
9. General Manager, Ranbir Government Press, Jammu/Srinagar, for publication, in the Government Gazette.
10. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
11. Smt. Sujata W/o Tilak Raj, Ward No. 01, Municipal Committee, Bari-Brahmana.
12. Executive Officer, Municipal Committee, Bari-Brahmana.
13. Master file/Stock file/website.

(Thannaji Bhat)

Under Secretary to the Government
Housing and Urban Development Department